SHRI LAL BAHADUR: It was not considered to be such an important matter.

MR. CHAIRMAN: Catering in Railways might interest a few lady Members of Parliament, but not Parliament as a whole.

DR. SHRIMATI SEETA PARMANAND: Men had always considered themselves.......

MR. CHAIRMAN: It is a mixed economy.

DR. SHRIMATI SEETA PARMA-NAND: However, we accept that compliment. Now I would like to ask another question. Were any Members of Parliament asked to give their suggestions?

SHRI 0. V. ALAGESAN: They were free to do so. In fact, many Members, and others also, sent their suggestions which were gone into thoroughly by the Committee.

SHRI B. GUPTA: From the experiences of a passenger, I have been accustomed to being served with inedible food. May I ask the hon. Minister as tu what arrangements they are now making in order to make good ^od available to the passengers and at a cheaper rate?

MR. CHAIRMAN: They are always attempting to do it.

SHRI O. V. ALAGESAN: We have already introduced standard rates^and prescribed the standard menus. And the Railway Administrations have been asked to strictly watch and inspect these establishments.

DR. SHRIMATI SEETA PARMA-rtfAND: How much time will be given to the Members to see this report, and when is the report likely to be Implemented?

SHRI O. V. ALAGESAN: Some parts of it have already been Imple mented. The rest also will be implenwhed soon.

DR. RADHA KUMUD MOOKERJI: If the departmental catering leads to a continuous loss for the Railways, is it the policy of the Railway to continue such departmental catering, or to give the business to private' caterers?

SHRI O. V. ALAGESAN: We are taking measures to reduce the loss, but on the ground that there is some-loss, we cannot give up departmental, catering. It is (^lsidered to be a very* essential amenity.

CORRUPTION ON THE NORTHHRN RAILWAY

*433. SHRI H. C. MATHUR: Will the Minister for RAILWAYS be pleased to> state:

- (a) the nature of the organisation: which has been set up by the Railway Administration for anti-corruption, work on the Northern Railway;
- (b) how many cases of corruption on that Railway have been disposed of during the year 1953, and so far in the year 1954, and with what results; and
- (c) what is the number of such-cases pending at present?

THE DEPUTY MINISTER FOR RAIL-WAYS AND TRANSPORT (SHRI O. V. .ALAGESAN): (a) A separate organization in charge of an assistant Officer has been set up on ffie Northern. Railway for anti-corruption work.

(b)

	Year	No. disposed of
(i)	1953	212—Staff punish- ed—30; Cases filed —182.
(ii)	1954	(Upto Nov.) 367—Staff punished—43; Cases filed —324.

SHRI H. C. MATHUR: What is th* set up of this organisation, Sir?

MR. CHAIRMAN: For anti-corruption work.

[21 DEC. 1954 1

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SHRI O. V. ALAGESAN: It is charge of an Assistant Officer, Class II officer, and there are inspectors, subinspectors, watchers, etc.

SHRI B. GUPTA: May I know, Sir, how many pending cases against.....

MR. CHAIRMAN: Mr. Mathur first.

SHRI H. C. MATHUR: I could not get any idea of the set up. Sir. What is that Assistant Officer? Are there inspectors of police, or whether it is a separate organisation, I do not know what is the status of this officer.

SHRI O. V. ALAGESAN: He is a Class II Railway officer.

SHRI H. C. MATHUR: May I know, Sir, how many Gazetted Officers were involved, and what is the result of investigations against them?

SHRI O. V. ALAGESAN: I do not have the break-up as between Gazetted and non-Gazetted Officers.

SHRI V. K. DHAGE: Out of 367 cases only 43 have been punished. May I know what is happening to the rest?

SHRI O. V. ALAGESAN: Some cases are pending, and others have been filed.

SHRI H. C. MATHUR: May I know, Sir. whether these complaints are taken sup motu, or whether the stall' takes the action on their own initiative, or whether they are moved in the matter only when a certain complain! is filed?

SHRI O. V. ALAGESAN: Moved

SHRr H. C, MATHUR: May I know, Sir, if the hon. Minister is aware that there are serious allegations even against some of the Divisional Superintendents?

SHRI O. V. ALAGESAN: It is too general a question for me to answer.

SHRI H. C. MATHUR: I am asking only for the Northern Railway. There are more than 7 Divisional Superintendents. May I know if the hon. Minister knows that there are serious allegations even against some of the Divisional Superintendents? He may not be knowing about the Gazetted Officers, because they are so many.

SHRI O. V. ALAGESAN: The same answer I have to repeat, Sir, that it is too general a question for me to answer.

DR. SHRIMATI SEETA PARMA-NAND: Is corruption the cause of loss in tlie departmental railway catering?

(No reply.)

SHRI B. GUPTA: Among the 73 punished, may I know. Sir, how many are Gazetted Officers?

SHRI O. V. ALAGESAN: I have already said that I have no information.

SHRI H. C. MATHUR: If the hon. Minister thinks that my question is too general, does he want me to name the officers? I was asking about a Divisional Superintendent.

MR. CHAIRMAN: All that he says is that he has not got the information with him here. He does not say that he cannot get the information but he has not brought it here.

SHRI H. C. MATHUR: What he said was that the question was too general and that I cannot ask a general question. Therefore I say that, if he wants me to do so, I can name the officers.

SHRI LAL BAHADUR: We are not aware of any complaints against Divisional Superintendents, tout if the hon. Member has got any particular information about any Divisional Superintendent, he can write to SHRI TRILOCHAN DUTTA: Does the Government think that a Class II officer will be in a position to apprehend Class I officers who may be corrupt?

SHRI LAL BAHADUR: I would like to inform the House that I have been considering the question of the reorganisation of the Anti-Corruption Department and I do propose to take early steps in that matter.

SHRI B. GUPTA: May I know whether any anti-corruption body has been set up to look into the work of the Anti-Corruption Department?

MR. CHAIRMAN: Your question Is very wrong.

RAILWAYS' INVESTMENT IN THE BOMBAY STATE ROAD TRANSPORT CORPORATION

*434. DR. R. P. DUBE: Will the Minister for RAILWAYS be pleased to state:

- (a) the amount of interest received by the Railways on their investment in the Bombay State Road Transport Corporation in the* year 1953-54; and
- (b) the total investment of the Railways in the Corporation up to the 31st March 1954?

THE DEPUTY MINISTER FOR RAILWAYS AND TRANSPORT (S'HRI O. V. ALAGESAN): (a) Rs. 12,89,574.

(b) Rs. 335-75 lakhs.

DR. R. P. DUBE: What is the rate of interest?

SHRI O. V. ALAGESAN: It is 4i per cent. now.

PUBLICATION OF REPLIES TO QUESTION-NAIRE

•435. DR. R. P. DUBE: Will the Minister for RAILWAYS be pleased to state:

(a) whether the replies submitted by the Railway Board to the questionnaire issued by the Taxation Enquiry Commission will be published; and (I)) whether any special officer has been appointed by the Ministry of Railways to implement the recommendations of the above Commission concerning the railway fares and freight rates?

THE DEPUTY MINISTER FOR RAILWAYS AND TRANSPORT (SHRI O. V. ALAGESAN): (a) It is understood that this will be done in due course.

(b) No. Sir.

SCHEDULED TRIBES EMPLOYEES

*436. SHRI T. BODRA: Will the Minister for LABOUR be pleased to state:

- (a) the number of employees of the Coal Mines Labour Welfare Office and Coal Mines Labour Provident Fund Office, Dhanbad who belong to the Scheduled Tribes; and
 - (b) what is their scale of pay?

THE DEPUTY MINISTER FOR LABOUR (SHRI ABID ALI): (a) and (b). A statement is laid on the Table of the House.

STATEMENT

Number of Scheduled Tribe employees and their scale of pay

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